

F.No. 01(01)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 17.10.2018

ORDER NO. 226 of 2018 (REVISED)

Hon'ble President is pleased to partially the modify roster **order no. 225 of 2018 for CESTAT Allahabad** to the extent indicated below :

COURT		WORK ASSIGNED
Hon'ble Shri Anil G. Shakkarwar, Member (Technical) and Hon'ble, Ms. Rachna Gupta, Member (Judicial)	From 30.10.2018 to 02.11.2018	All Division Bench matters including appeals represented by Lakshmikumara, Sridharan & Associates and Appeal No. E/450- 453/2009 which will be on top of the list on 30.10.2018 or on subsequent days not later than 31.10.2018.

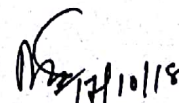
By Order



(Bineesh Kumar K.S)
Registrar

Copy to:

SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/ Dy.Registrar/
Asstt.Registrar /Bar Association/Commissioner(AR)/Notice Board/
Website/Guard File/Office Copy.



17/10/18
Dy. Registrar